

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 17th June, 2026

S.O.- 174 In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints the officers as annexed in **Annexure "A"** to be the Executive Magistrate (s), who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdictions during the conduct of SANJAY-2026.

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)

Commissioner/Secretary to the Government

No. LAW-Powr/2/2026-10

Dated: - 17 -06 - 2026

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, Revenue Department.
4. District Magistrate, Pulwama. This is with reference to letter No. DMP/PA/2026-27/310-12 Dated:-05-06-2026.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section


Additional Secretary to Government
Department of Law, Justice & PA

17.6.2026

Annexure 'A' to S.O 174 of 2026 Dated:- 17-06-2026

S.No.	Name of the Officer	Designation	Place of Posting
1.	Dr. Manzoor Ahmad Mir	Block Veterinary Officer Pampore	Animal Husbandry Department Pulwama
2.	Dr. Syed Ehtishaam	Block Veterinary Officer Pulwama	
3.	Dr. Mudasir Amin	Disease Investigation Officer Pulwama	
4.	Dr. Majeeb ul Rehman	Technical Officer to Chief Animal Husbandry Officer Pulwama.	
5.	Peer Shabir Ahmad	Assistant Grading and Marketing Officer Pulwama	Area Planning and Marketing Department Pulwama

